

SHRI SUNIL BASU RAY (West Bengal): I wish to associate myself with this.

श्री जगदीश प्रसाद माथुर :
(व्यवधान) अगर उनकी हिम्मत है तो गृह मंत्रालय, नव भारत टाईम्स पर मुकदमा चलाए . . . (व्यवधान)
अगर उनकी हिम्मत है तो नव भारत टाईम्स से पूछे।

श्री मोहम्मद सलीम (पश्चिमी बंगाल)
यहां पर आरोप लगाया गया कि बंगाल में मंदिर तोड़े गए . . . (व्यवधान) मैं उन्हें चुनौती देता हूँ, लिस्ट दें, कौन से मंदिर तोड़े गए हैं। असत्य प्रचार करके लोगों को गुमराह किया जा रहा है और साम्प्रदायिकता को बढ़ाया जा रहा है।

उपसभाध्यक्ष (श्रीमती सुषमा स्वराज) :
आपकी बात रिकार्ड करली गई। डा० मुन्नह्मथम स्वामी।

Plight of Kashmiri Pandits in Jammu Camps

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, I wish to raise a matter about some forgotten people who were originally exploited by communal parties in this country and having utilized them for propaganda purposes, they have abandoned them. So, it has become my duty not to allow them to be forgotten. I am referring to the three hundred thousand Kashmiri pandits who are living in awful conditions in Jammu and in some other places.

These three hundred thousand Kashmiri pandits were driven out from the Valley in Kashmir in what is perhaps one of the most tragic examples of "ethnic cleansing", which is now the modern word, the new word, that is being used and, except for some noises being made by some communal parties, these people have now been forgotten. The conditions of life, from what has been described to me by those living in Jammu today, by a Kashmiri pandit,

are so terrible that the death rate in these camps is three times the national average. This is a shame on us because they, after all, represent a minority which has to be specially defended in a secular State.

I, of course, would like to assert on their behalf that these three hundred thousand Kashmiri pandits have every right to go back to the Valley and conditions should be created for their going back. In the event the Government is not able to provide security for them to go back voluntarily, in my opinion, a district should be created in the Valley in which only the Kashmiri pandits should be settled and the Army should provide protection to them and they should also maintain the district boundaries from attacks by terrorist forces.

So, I would like the Government not to forget these people and to take immediate steps for their protection and for their return to the Valley.

Assault on Journalists and Intellectuals by police in Assam

SHRI BHADRESHWAR GOHAIN (Assam): Madam, with a very heavy heart, I want to draw the attention of the Government about the fascist activities of the present State Government of Assam, that the Assam Government has buried all forms of democratic and civilised norms in order to meet its narrow and autocratic ends. Law abiding and civilised citizens are not in a position to live peacefully in Assam. This madness of the State Government has compelled me to raise this in the House through this Special Mention.

Madam, recently, the printer, the publisher and the editor of a vernacular weekly in Assam were arrested by the police under TADA. The offence against them was that they have published an article vividly about a fake encounter wherein a top-ranking functionary of the banned ULFA was killed by the police and the paramilitary forces. In order to discuss the matter, the senior

journalists, editors and academicians of the State collected themselves in the Press Club of Guwahati on the 14th February, and in that the police has forcefully arrested one journalist of a local vernacular daily for reasons best known to the Government.

उपसभाध्यक्ष (श्रीमती सुषमा स्वराज)
एक मिनट भद्रेश्वर जी। भोजन का समय हो गया है। यदि सदन को इच्छा हो तो जो तीन स्पेशल सेशन रह गए हैं, उनको खत्म करके हम लोग भोजन करें।

कुछ माननीय सदस्य : ठीक है।

उपसभाध्यक्ष (श्रीमती सुषमा स्वराज) :
ठीक है, आप जारी रखिए।

SHRI BHADRESWAR GOHAN: The shocking and the horror part of the fascist activities of the State agencies of the Government of Assam occurred on the 20th of February at the same Press Club of Guwahati wherein the journalists of Assam and the intellectuals have gathered together to take out a peaceful procession to the Raj Bhawan to submit a memorandum demanding the release of the detained journalists and repeal of the TADA and other black laws. The Police and the CRPF entered in a pre-planned way and ruthlessly lathicharged on the peaceful and unprovoked journalists and intellectuals and academicians. In the lathicharge, Mr. D. N. Bedbaruah, Editor, the 'Sentinel', a local English daily, Dr. Hiren Gohain, former Head of the Department of English, Guwahati University and an internationally recognised intellectual from the North-East, Mr. Prafulla Baruah, editor of an Assamese daily, the 'Dainik Assam' Mr. Arupa Baruah, editor of a vernacular weekly, Dr. M. S. Prabakar, the Guwahati Correspondent of 'the Hindu', and many other were seriously injured, and many of them are in the hospital.

Madam, anyone who opposes the Government in Assam is being scuttled, and now the target is the journalists and the press.

Madam, I hereby demand a statement from the Home Minister on the matter, and the freedom of speech and expression and the independence of the Fourth Estate should be restored in Assam and the detained journalists should be released forthwith.

SHRI TARA CHARAN MAZUMDAR (Assam): Madam, I want to associate myself.....

THE VICE-CHAIRMAN (SHRI-MATI SUSHMA SWARAJ): You want to associate? Your association will be recorded. Or you want to express something?

SHRI TARA CHARAN MAZUMDAR: I am just supporting my friend, Mr. Bhadreswar Gohain, because I know some of the facts.

THE VICE-CHAIRMAN (SHRI-MATI SUSHMA SWARAJ): Just conclude in one minute.

SHRI TARA CHARAN MAZUMDAR: Just in one minute? Let me try. Madam, what is happening in Assam is a blatant violation of the Constitutional and Fundamental Rights. Now, the incident of 20th February is simply painful. The persons who assembled there were the leaders of the society. They were intellectuals, journalists and lawyers. They did not have any affiliation to any particular political party. And what were they doing? They were just going to the Government House to submit a memorandum which is perfectly a constitutional right. Now, the Police abruptly went inside the Press Club and started beating them right and left. Now this is a position which is emerging in a so-called democratic country.

THE VICE-CHAIRMAN (SHRI-MATI SUSHMA SWARAJ): This has been told by Mr. Bhadreswar. If you want to add anything new, you add.

SHRI TARA CHARAN MAZUMDAR: Now, I want to add one thing. Now the entire Administration is left to

[Shri Tara Charan Mazumdar]

the police and to the paramilitary forces. And these people are not accountable to anybody. When there was an incident like that, at least, there should have been some enquiry. These people are not accountable to anybody, they are doing anything and everything of this sort. What I want is a high-level enquiry into the matter by the Government. That I demand.

Telecasting of Pakistan Television through Star channel and its anti-India propaganda

श्री प्रमोद महाजन (महाराष्ट्र) :
उपसभाध्यक्ष महोदया, गत कुछ दिनों से पाकिस्तान के द्वारा भारत के विरोध में और विशेषकर काश्मीर के प्रश्न को लेकर अत्यंत जहरीला प्रचार करने के लिए एक नया माध्यम चुना गया है। पाकिस्तान ने हांगकांग स्थित एक कंपनी से एक उपग्रह और एक प्रक्षेपक खरीदा है जिससे आज पाकिस्तान दूरदर्शन का दूसरा चैनल उपयोग में ला रहा है। यह हांगकांग स्थित कंपनी का जो उपग्रह है उसके किर जाने वाला प्रचार केवल पाकिस्तान, हिन्दुस्तान या बंगला देश में ही नहीं बल्कि जापान से लेकर इजिप्ट तक जो सारे देश हैं और दक्षिण चीन तक इस सारे प्रक्षेपक का असर होता है और आज इस के कारण पाकिस्तान दूरदर्शन का दूसरा चैनल यहां सभी जगह पर देखा जाता है। अब इस दूसरे चैनल का पाकिस्तान विशेष रूप से उपयोग कर रहा है काश्मीर के विषय में भारत विरोधी प्रचार करने के लिए। सच्ची झूठी कहानियों को इकट्ठा करके वह भारत की सेना पर अनर्गल आरोप कर रहा है। भारत की सेना ने काश्मीरियों के साथ अत्याचार किए, इस प्रकार के चित्रण बताए जा रहे हैं। भारत के विरोध में अनेक प्रकार की कहानियां नए रूप से बताई जा रही हैं और विशेषकर भारत की जनता का या

इस महाद्वीप की जनता का क्रिकेट से जो संबंध है, क्रिकेट मैच के बीच-बीच में बताकर भारत के बारे में काफी प्रचार हो रहा है। इस प्रचार का परिणाम यह है कि हिन्दुस्तान के भिन्न भिन्न महानगरों में जो केबल टी.वी. देखता है उस पर इसका प्रचार हो रहा है। मैंने यह भी देखा कि भारतीय पर्यटन उद्योग के जो सेंट्रल होटल्स हैं इनमें पाकिस्तान टी.वी. का मेकिड चैनल स्वाभाविक रूप से दीखता है, जाता है। मुझे लगता है कि यह बहुत ही गंभीर बात है जिसकी ओर केवल दूरदर्शन या सूचना एवं प्रसारण मंत्रालय नहीं, इसको गृह मंत्रालय को भी देखना चाहिए। उसके साथ साथ विदेश मंत्रालय को भी देखना चाहिए। सूचना एवं प्रसारण मंत्रालय जो है वह इसे रोकने के लिए क्या करे, इसका विचार कर सकता है। लेकिन इसका हिन्दुस्तान की अंदरूनी कानून और व्यवस्था के ऊपर जो असर पड़ता है उसके लिए गृह मंत्रालय को देखना चाहिए और इस सारे इलाके में खासकर जो मुस्लिम देश हैं उनके मनोविज्ञान पर जो प्रभाव डालने का प्रयास किया जा रहा है यह विदेश मंत्रालय के लिए सबसे बड़ी समस्या हो सकता है। इसलिए मेरी सरकार से यह मांग है क्योंकि गत साल भी हांगकांग स्थित इस कंपनी ने भारतीय दूरदर्शन को उनका ट्रांसपोंडर बेचने के लिए ऑफर दिया था लेकिन बहुत कम कीमत मांगने के कारण वह ऑफर स्वीकार नहीं हो सका, वह पाकिस्तान ने खरीद लिया। मैं भारत सरकार से आग्रह करता हूँ कि इसका स्वदेश में और विदेशों में जो प्रचार हो रहा है उस प्रचार की गंभीरता को देखते हुए सूचना एवं प्रसारण मंत्रालय इसे रोक तो नहीं सकता, लेकिन प्रचार का एक प्रचार कक्ष स्थापित करने के लिए और तीसरा चैनल हमारे दूरदर्शन का जो इस ट्रांसपोंडर के द्वारा जो कम से कम विश्व की आधी जनता देख सके, जिससे हम अपने विचार ठीक ढंग से रख सकें, इस पर तुरन्त विचार करे अन्यथा इसके दुष्परिणाम देश में हो सकते हैं।